

**Most Immediate/**  
**For Personal Attention**



Municipal Administration and  
Water Supply Department  
Secretariat,  
Chennai - 600 009.

**Letter No.14375/MW-2/2021-16, dated 24.01.2023**

**From**

Tmt. S.Meenakshi, M.A.,  
Deputy Secretary to Government.

**To**

Thiru.D.Shanmuganathan,  
Senior Standing Counsel, National Green Tribunal,  
High Court of Madras, Chennai - 600 104.

**Sir,**

**Sub:** Municipal Administration and Water Supply Department - Orders of the Hon'ble National Green Tribunal, Southern Zone, Chennai in O.A.No.168 of 2020 (SZ), O.A.No.25 of 2021 (SZ) and O.A. No.140 of 2021 (SZ) Six copies of Counter Affidavit - Regarding.

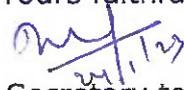
**Ref:** (1) Orders of the O.A No. 168 of 2020 (SZ) with O.A.No.25 of 2021 (SZ) with O.A No. 140 of 2021 (SZ), dated 30.08.2022.  
(2) Government Letter No.14375/MW/2021-2, dated 14.10.2022.  
(3) Orders of the O.A No. 168 of 2020 (SZ) with O.A.No.25 of 2021 (SZ) with O.A No. 140 of 2021 (SZ), dated 19.10.2022  
(4) Government Letter No.14375/MW/2021-2, dated 01.12.2022.  
(5) Orders of the O.A No. 168 of 2020 (SZ) with O.A.No.25 of 2021 (SZ) with O.A No. 140 of 2021 (SZ), dated 05.12.2022 and 22.12.2022.  
(6) Government Letter No.14375/MW-2/2021-15, dated 20.01.2023.

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I am directed to forward herewith six copies of status report to be filed before the National Green Tribunal (Southern Zone) in O.A No.168 of 2020 (SZ) with O.A.No.25 of 2021 (SZ) with O.A No.140 of 2021 (SZ).

2. I am directed to request you to file the same and intimate the date of filing to Government, immediately.

Yours faithfully,

  
for Deputy Secretary to Government

